

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2013 & IA-186 of 2013

Dated : 24th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Daleep Kr. Dhayani**

**Counsel for the Respondent(s) : Mr. Sachin Datta with
Mr. Vikram A. Narayan for R-1**

ORDER

Post the matter for hearing on **24th Oct., 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vt/rt